GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1197 ANSWERED ON:02.08.2010 EDUCATION TO HANDICAPPED CHILDREN Dashmunsi Deepa ;Mishra Shri Mahabal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds allocated for integrated education to disabled children by the Government during each of the last three years and the current year, State/Union Territory-wise;
- (b) whether the allocated funds have been utilized;
- (c) if so, the details thereof and if not, the reasons therefore, State-wise and UT-wise;
- (d) whether various proposals have been received from NGOs working for the welfare of disabled people are pending; and
- (e) if so, the details of such proposals and reasons therefore, State-wise and UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) to (c) The details of funds released under the Scheme of "Inclusive Education for Disabled Children (IEDC)" for the years 2007-08 and 2008-09 and under the scheme of "Inclusive Education for Disabled at Secondary Stage (IEDSS)" for the year 2009-10 and 2010-11 (till 28-7-2010) and the status of the utilization of funds released are annexed.
- (d) & (e) Under the scheme of "Inclusive Education for Disabled at Secondary Stage (IEDSS)", while the States/ UTs may involve Non Governmental Organizations (NGOs) having experience in the field of education of the disabled in the implementation of the scheme, proposals are received from the State Governments and UTs and not from NGOs directly.